

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 282/2017 in  
O.A. No.4289/2015

This the 3<sup>rd</sup> day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman  
Hon'ble Mr. K.N.Shrivastava, Member (A)**

1. Sh. Animesh Kumar  
S/o Sh. Subodh Kumar Choudhary  
Aged about 27 years,  
Presently posted at DHO Office Narela Zone  
North MCD
2. Sh. Ashwani  
S/o Sh. Ramesh,  
Aged about 29 years,  
Presently posted at DHO Office Narela Zone  
North MCD
3. Sh. Sunil Kumar  
s/o Lt. Sh. Dayanand,  
Aged about 28 years,  
Presently posted at DHO Office Narela Zone  
North MCD
4. Sh. Meetha Lal Meena  
s/o Sh. Girgraj Meena,  
Aged about 33 years,  
Presently posted at DHO Office Narela Zone  
North MCD
5. Sh. Jitender Singh  
s/o Sh. Raj Singh,  
Aged about 34 years,  
Presently posted at DHO Office Narela Zone  
North MCD
6. Sh. Amit Chaurasiya  
s/o Sh. Ram Ratan Chaurasiya  
Aged about 31 years,  
Presently posted at DHO Office City Zone  
North MCD
7. Sh. Nikhlesh Kumar  
s/o Sh. Joginder Singh,  
Aged about 34 years,  
Presently posted at DHO Office City Zone  
North MCD

8. Sh. Sunil Kumar  
s/o Sh. Kabool Chand,  
Aged about 28 years,  
Presently posted at DHO Office City Zone  
North MCD
9. Sh. Deepak Kumar,  
s/o late Sh. Suraj Bhan,  
Aged about 27 years,  
Presently posted at DHO Office Sadar Paharganj Zone  
North MCD
10. Sh. Vineet Harit,  
s/o Sh. Narender Kumar Harit,  
Aged about 27 years,  
Presently posted at DHO Office Sadar Paharganj Zone  
North MCD
11. Sh. Sitaram Meena,  
s/o Sh. Punni Ram Meena,  
Aged about 33 years,  
Presently posted at DHO Office Rohini Zone  
North MCD
12. Shri Vikram  
s/o Sh. Narender Singh,  
Aged about 27 years,  
Presently posted at DHO Office Rohini Zone  
North MCD
13. Sh. Kuldeep Raj,  
s/o Sh. Tilak Raj  
Aged about 24 years,  
Presently posted at DHO Office Rohini Zone  
North MCD
14. Sh. Hari Das Meena,  
s/o Sh. Nand Pal Meena  
Aged about 31 years,  
Presently posted at DHO Office Karol Bagh Zone  
North MCD
15. Sh. Dinesh Mathur  
s/o Sh. Ram Chander Mathur,  
Aged about 29 years,  
Presently posted at DHO Office Civil Line Zone  
North MCD

(None present)

....Applicants

## VERSUS

1. Shri Janak Digal  
Secretary,  
Urban Development & Director of Local Bodies,  
Govt. of NCT of Delhi  
9<sup>th</sup> Level "C" Wing,  
Delhi Secretariat,  
New Delhi.
2. Shri P.K. Gupta  
Commissioner,  
North Delhi Municipal Corporation,  
Civic Centre,  
Minto Road, New Delhi-110002.
3. Shri Rajendra Kumar  
Chairman  
Delhi Subordinate Service Selection Board,  
FC-18, Institutional Area, Karkardooma,  
Delhi-110092.

.....Respondents

(By Advocate : Shri K.M. Singh and Shri Amit Sinha proxy  
for Shri R.V. Sinha)

**ORDER (ORAL)**

**Mr. K.N. Srivastava, Member (A) :**

This Contempt Petition is filed against the alleged non-compliance of an interlocutory order dated 23.2.2017 passed by the Tribunal in OA 4289/2015.

2. Shri K.M. Singh, learned counsel for respondents, submits that the *ibid* OA has finally dismissed by the Tribunal vide Order dated 16.2.2018; a copy of which has been placed on record by him.
3. We have perused the Order dated 16.2.2018. In view of this Order, the Contempt Petition has become infructuous. Dismissed as such. Notices issued to the respondents are discharged.

**(K.N.Shrivastava)**  
**Member (A)**

/ravi/

**(Justice Dinesh Gupta)**  
**Chairman**